

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. EMCO Energy Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Sanjay Sen, Sr. Adv.
Counsel for the Respondent(s): Mr. M.S. Ramalingam (R-1)
Mr. Kumar Mihir

ORDER

Learned Counsel for the R-2 submits that Reply has already been filed. Learned Senior Counsel for the Appellant submits that Rejoinder is being filed today. Mr. M.S. Ramalingam, Learned Counsel for R-1 undertakes to file Vakalatnama on 05.11.2014 before the Central Commission .

Post the matter for hearing on **05.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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